

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th, 7th and 8th Floor, World Trade Centre, Tower B, Nauroji Nagar,
New Delhi-110029

No. L-1/250/2019/CERC

Dated: 03.09.2026

PUBLIC NOTICE

Subject: Extension of last date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026.

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) (Fifth Amendment) Regulations, 2026 by 31.08.2026 vide notice dated 31.07.2026.

2. At the request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 15.09.2026. The comments/ suggestions/ objections may be sent to the undersigned on or before 15.09.2026 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-20904365, Extension 260 or 7042604928 may be contacted.

Sd/
(Harpreet Singh Pruthi)
Secretary